GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

RAJYA SABHA

STARRED QUESTION NO. 48* TO BE ANSWERED ON: 25.07.2023.

Cancellation of licenses of fertilizer plants

48*: SHRI NEERAJ DANGI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- the details of inspections of fertilizer plants conducted by Government during the last two years, State-wise;
- (b) the details of banning the use of fertilizers for non-agricultural purposes and cancellation of licenses of the violating plants by Government during these inspections, State-wise; and
- (c) the details of the shortage of fertilizers registered due to cancellation of licenses of fertilizer plants by Government and the ways to make up for the shortfall?

ANSWER

MINISTER FOR CHEMICALS AND FERTILIZERS

(DR. MANSUKH MANDAVIYA)

(a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO RAJYA SABHA STARRED QUESTION NO. 48* FOR 25.07.2023 REGARDING "CANCELLATION OF LICENSES OF FERTILIZER PLANTS" TABLED BY SHRI NEERAJ DANGI.

(a) to (c); Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments are adequately empowered under FCO to stop diversion of fertilizers for non-agriculture purposes and to take punitive action against any person / Fertilizer company involved in black marketing/smuggling of fertilizers violating the provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985(FCO).

Fertilizer Flying Squad of Department of Fertilizers along with State Governments carries out regular joint inspections of fertilizer and related plants. The state-wise details of inspections carried out and licenses cancelled in the last 2 years are at **annexure1**.

The availability of chemical fertilizers in the last 2 years including current Kharif season remained comfortable and there is no shortage of fertilizers.

Annexure-1

SI. No.	State Name	No. of Units Inspected	License Cancelled by State/ UTs
1	Andhra Pradesh	10	1
2	Bihar	11	3
3	Gujarat	61	
4	Karnataka	43	2
5	Kerala	60	24
6	Maharashtra	50	
7	Tamil Nadu	111	2
8	Telangana	3	
9	Uttarakhand	2	
10	Uttar Pradesh	4	
	Total	355	32

Table 1: State-wise units inspected, and license cancelled.
